

Uniforms supplies to Chambermaid in Hotel Kanishka (ITDC)

890. SHRI N. E. HORO: Will the Minister of TOURISM be pleased to state:

(a) whether Government's attention has been drawn towards the bell-bottom uniforms supplied to the Chambermaid in Hotel Kanishka (ITDC) which does not create a good impression in the minds of the visitors; and

(b) whether Government propose to make the dress of the Chambermaid more attractive by supplying Sarees or Suit so that it may create a good impression at least during the coming Asiad '82?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI KHURSHEED ALAM KHAN): (a) and (b) To facilitate the performance of their duties, Chambermaids in Hotel Kanishka are provided terrycot navy blue tops and trousers by ITDC. The uniform has, by & large, been well received and is found to be convenient from the nature of duties discharged by them.

Disposal of Commutation Papers in Office of A.G. Tamil Nadu

891. SHRI D.S.A. SIVAPRAKASHAM: Will the Minister of FINANCE be pleased to state:

(a) what is the total number of pension commutation papers received during the year 1982-83 from Tamil Nadu in the office of the Accountant General, Tamil Nadu;

(b) how many such papers have been disposed of so far and how many such papers are still pending and what are the reasons therefor; and

(c) is there not a time limit for disposal of such applications?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) 1871 cases of pension commutation were received during 1982-83 upto 31st August, 1982.

(b) Commutation payments were authorised in 1055 cases. Out of remaining 816 cases, sanctions from Government departments are awaited in 619 cases. The remaining 197 cases, where sanctions were received in September 1982, are in process for authorisation of payments.

(c) No time limit for disposal of such applications has been laid down. The authorisation depends upon final sanctions to be received from Government. The existing instructions, however, require that commutation cases should be treated as urgent at all stages.

Probable Officer-nominees for appointment on Bada's Boards

892. SHRI S. A. DORAI SEBASTIAN:

SHRIMATI GEETA MUKHERJEE,

Will the Minister of FINANCE be pleased to state:

(a) whether the Managing Directors of all nationalised banks have been asked by the Department of the Finance Ministry to send a list of probable officer-nominees for appointment of the Boards.

(b) if so, whether it means that the Association of Officers of nationalised banks have lost their right to select their own Board nominees; and

(c) if so, the reasons therefor, and also whether the same procedure is proposed to be followed in the case of other employees of the nationalised Banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir.